

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:  
Dr. Pramod Deo, Chairperson  
Shri V.S.Verma, Member  
Shri M. Deena Dayalan, Member  
Shri A.S.Bakshi, Member (EO)**

**DATE OF HEARING: 23.5.2013**

**Petition No. 19/MP/2013**

**Sub:** Petition under Section 79 (1) (c) read with Section 19 of the Electricity Act, 2003 for revocation of licence and for vesting of the projects in the Central Transmission Utility

Petitioner : Power Grid Corporation of India Limited, Gurgaon  
Respondents : North Karanpura Transmission Company Ltd. and Others

**Petition No. 20/MP/2013**

Sub: Petition under Section 79 (1) (c) read with Section 19 of the Electricity Act, 2003 for revocation of licence and for vesting of the projects in the Central Transmission Utility.

Petitioner : Power Grid Corporation of India Limited, Gurgaon  
Respondents : Talcher-II Transmission Company Ltd. and others.  
Parties presents : Shri M.G.Ramchandran, Advocate, PGCIL  
Shri Amit Kapur, Advocate for the NKTCL and TTCL  
Miss Apoorva Mishra, Advocate, NKTCL and TTCL  
Shri U.K.Tyagi, PGCIL  
Shri Dilip Rozekar, PGCIL  
Shri P.J.Jani, GUVNL  
Shri A.K.Asthana, RETL  
Shri Rupin Rawat, RETL  
Shri Anil Rawal, RETL  
Shri Alok Roy, RETL  
Shri Naveen Nagpal

## **Record of Proceedings**

Learned counsel for the petitioners submitted that the Commission vide its orders dated 9.5.2013 in Petitions No.169/MP/2011 and 170/MP/2011 relating to North Karanpura Transmission Company Limited (NKTCL) and Talcher-II Transmission Company Limited (TTCL) directed NKTCL and TTCL to approach the beneficiaries for seeking extension of time for execution of the project.

2. Learned counsel for the NKTCL and TTCL submitted that NKTCL and TTCL have already written a letter to all the procurers to initiate the consultative process. Learned counsel for the NKTCL and TTCL requested to adjourn the matter for one month, which was allowed.

3. The petitions shall be listed for hearing on 9.7.2013.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Joint Chief Legal**